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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**



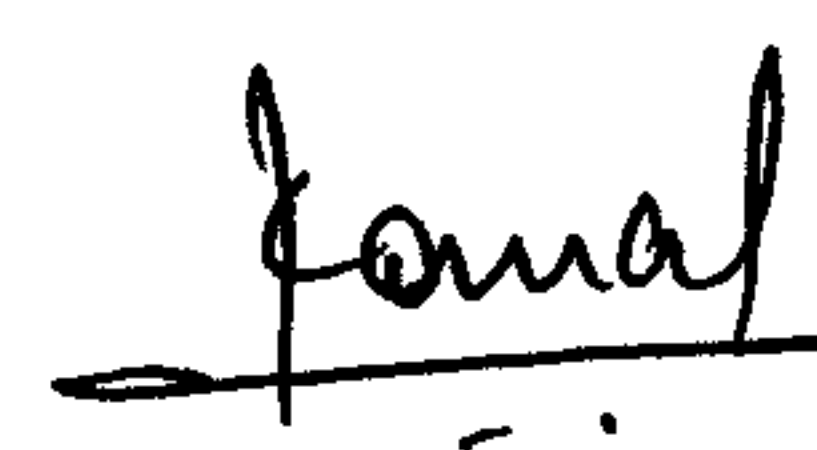
IA 348/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018**

Name of the Company: Sunil Kumar Jain & Ors
V/s.
ABG shipyard Ltd.& Ors.

Section of the Companies Act: Section 60 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Saparkar i/b Sahil Shah	Sr. Adv. Adv.	Financial Creditors ICICI Bank	
2.	Parth Shah	Adv.		
	MAULIK NANAVATI RONITH TOY i/b NANAVATI G. Co.	Adv.	RP (R.2)	
3.	MR. Rashesh Sanjanwala SR. Advocate Ms. Komal Thadhani Advocate		Applicants	

ORDER

Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Ms. Komal Thadhani present for Applicant. Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co. present for Respondent No. 2. Learned Advocate Mr. Sahil Shah present for Respondent No. 16 in IA 348/2017.

Learned Counsel appearing for RP represented that he will file affidavit during the course of the affidavit pursuant to the order dated 12.01.2018.

List the matter on 05.02.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 1st day of February, 2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**